

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016 & IA NO. 838 OF 2017**

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

M/s Duggar Fiber Pvt. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Ms. Anukriti Jain for
Mr. Alok Shankar

Counsel for the Respondent(s) :

Ms. Jyoti Nanda (Rep.) for R-1
Mr. Manu Seshadri for R-2

ORDER

Learned senior counsel appearing for the appellant is stated to be in some personal difficulty and an adjournment is sought on that ground.

List the matter on **15.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**